Agreement with Rumania

Written Answers

763. DR. K. MATHEW KURIAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any agreement was signed recently between India and Rumania through ONGC; and

(b) if so, what are salient points of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b) Both India and Rumania have agreed in principle to examine the possibility of collaborating jointly in oil exploration and exploitation in third countries but no proposals for cooperation in any third country have so far emerged. The Rumanians have further agreed to extend technical cooperation in the manufacture of oil field equipment in india and also to supply certain other oil field equipment and rigs required by the ONGC.

Condition of Mhow-Indore Railway.

764. SHRI SARDAR AMJAD ALI : SHRI HARSH DEO MALAVIYA : SHRI N. R. CHOUDHURY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the utterly chaotic conditions which prevail on the Mhow-Indore Railway;

(b) whether it is a fact that a distance of mere 22 kilometres is covered in 4-5 hours; and

(c) what steps Government propose to take to improve the situation with a view to mitigate the sufferings of more than 10,000 passengers each day?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) No.

to Questions

(b) No. The running time of passenger trains on the Mhow-Indore section ranges between 40 to 19 minutes in each direction.

(c) Does not arise.

Crude from Libva

765. SHRI JAGJIT SINGH ANAND: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the price at which the crude will be purchased from Libya;

(b) whether its price compares with the landed cost of crude oil imported from Iran and Iraq; and

(c) what arrangements Government propose to make for transportation of crude oil to India ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c): In accordance with the agreement concerning cooperation in the field of oil between the Government of Libya and the Government of India signeu in September, 1973, a Joint Committee on Oil to supervise the execution of this agreement and to encourage and develop technical cooperation between the two countries has been set up.

At the first meeting of the Joint Committee held in Tripoli from October 9 to 12, 1974. it was decided in principle that India would purchase 2 million tonnes of crude oil from Libya during 1975 on terms and conditions to be specified later. As such the question of the price at which the crude will be purchased from Libya and the arrangements for transporting this crude does not arise at this stage.